

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

204. IA/1097/2022, IA/838/2022C.P. (IB)/909(MB)2020

**IN THE MATTER OF**

Ebony Estates Private Limited

Vs

Grohealthy India Agrotech Private Limited

Section 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 25.06.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner:- None

For the Respondent: None

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**ORDER**

**IA 1097/2022 & IA 838/2022:-**

Present None. Adjourned to **22.07.2024**.

Sd/-  
MADHU SINHA  
Member (Technical)  
//Anmol//

Sd/-  
REETA KOHLI  
Member (Judicial)